

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO.1349
TO BE ANSWERED ON 09.02.2018

POLICY FOR EDUCATION AND DEVELOPMENT OF ORPHANS

1349 SHRI SHER SINGH GHUBAYA
DR. RAVINDRA KUMAR RAY
PROF. CHINTAMANI MALVIYA

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of orphanages and the children living therein in the country, State/UT-wise;
- (b) whether the Government is considering to prepare any new policy for the education and development of the children living in orphanages;
- (c) if so, the details thereof;
- (d) whether suggestions have been invited from various States/UTs under the said policy; and
- (e) if so, the details thereof and the action taken thereon?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(DR. VIRENDRA KUMAR)

- (a) As per Section 2(57) and Section 65 of Juvenile Justice(Care and Protection of Children) Act, 2015, [JJ Act] each State/UTs is to establish/recognize one or more “Specialised Adoption Agency” (SAA) in each district for housing orphans, abandoned and surrendered children, placed there by order of the Committee, for the purpose of adoption. Further as per Regulation 58 of Adoption Regulation, 2017 all Child Care Institutions (CCIs) which are not recognized as SAAs shall have linkages with CCI in the district. The number of CCIs including SAAs with number of children residing in these institutions, as reported by the State/UT governments and receiving fund under the ICPS, is **Annxed.**
- (b) No, Madam.
- (c) & (e): Does not arise.

Annexure

Annexure referred to in reply to part (a) of Lok Sabha Unstarred Question No.1349 for 09.02.2018 raised by Shri Sher Singh Ghubaya, Dr. Ravindra Kumar Ray & Prof. Chintamani Malviya regarding "Policy for Education and Development of Orphans"

Details of CCIs including SAAs in the country along with number of Children residing in these institutions under ICPS.

S. No.	State	Child Care Institutions (CCIs)	Beneficiaries	Specialized Adoption Agencies (SAAs)	Beneficiaries
1	Andhra Pradesh	73	4439	14	135
2	Arunachal Pradesh	15	62	1	3
3	Assam	36	1128	14	78
4	Bihar	54	1929	28	170
5	Chhattisgarh	76	2172	14	42
6	Goa	21	1015	2	46
7	Gujarat	54	2166	14	163
8	Haryana	33	1630	7	48
9	Himachal Pradesh	30	1187	1	6
10	Jammu and Kashmir	22	1141	2	20
11	Jharkhand	36	1448	15	217
12	Karnataka	80	3131	28	255
13	Kerala	31	708	17	95
14	Madhya Pradesh	61	2249	22	213
15	Maharashtra	77	6155	17	181
16	Manipur	34	993	5	35
17	Meghalaya	54	1351	6	7
18	Mizoram	45	1300	7	51
19	Nagaland	41	495	4	7
20	Odisha	110	7233	17	217
21	Punjab	17	511	5	107
22	Rajasthan	91	2883	12	40
23	Sikkim	18	540	4	6
24	Tamil Nadu	193	14055	15	150
25	Tripura	20	500	6	48
26	Uttar Pradesh	81	2497	17	170
27	Uttarakhand	20	318	0	0
28	West Bengal	66	5890	22	273
29	Telangana	56	3014	11	309
30	Andaman & Nicobar	8	367	-	0
31	Chandigarh	8	326	4	17
32	D and N Haveli	-	0	-	0
33	Daman and Diu	2	100	-	0
34	Lakshadweep	-	0	-	0
35	NCT of Delhi	28	1479	3	60
36	Puducherry	29	1166	2	13
	Total	1620	75578	336	3182